

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

File No.1/Judicial/Misc./TDSAT/2025

Dated: 25th November, 2025

NOTICE

It is informed to all the Advocates/parties that the hearing of cases in TDSAT fixed for 25.11.2025 shall take place through Hybrid mode.


Desk Officer

Copy to: -

1. The Telecom Lawyers' Association, TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The Deputy Registrar, TDSAT
5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT Website